

OPEN COURT

**CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH ALLAHABAD
CIRCUIT SITTING AT NAINITAL**

Dated: This the 04th day of **December** 2018.

PRESENT:

**HON'BLE MR.RAKESH SAGAR JAIN, MEMBER –J
HON'BLE MR. MOHD. JAMSHED, MEMBER-A**

Original Application No. 544 of 2008

Vijay Varsney aged about 60 years S/o P. P. Varshney
Retd. Special Secretary UP Government Lucknow
R/o B- 162, Mandir Marg, Maha Nagar, Lucknow.
..... Applicant

By Adv: Shri A. K. Srivastava

Shri Hari Harishankar

V E R S U S

1. Union of India, through Secretary (Home), South Block, New Delhi.
2. The State of UP through Chief Secretary UP Government Lucknow.
3. The Principal Secretary Vigilance UP Government Lucknow.
4. The Principal Secretary (Food and Civil Supplies), UP Government Lucknow.
5. The Under Secretary UP Government (Vigilance Anubhag-4) Lucknow.
6. The Director (Vigilance) UP Government Lucknow
7. The Superintendent of Police (Vigilance) Agra.

... Respondents

By Adv: Shri K.P.Singh

ORDER**BY HON'BLE MR.RAKESH SAGAR JAIN, MEMBER – J**

Shri Hari Shankar Chaurasiya proxy counsel for Shri A. K. Srivastava, learned counsel for the applicant and Shri K. P. Singh, learned counsel for the respondents are present.

2. Learned counsel for the applicant states that applicant has expired on 20.08.2018 as such O.A. has become infructuous. In these circumstances O.A. is dismissed as infructuous.

(MOHD. JAMSHED)
Member (A)

(RAKESH SAGAR JAIN)
MEMBER – J

/Shashi/